

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6507

ANSWERED ON:16.05.2012

QUALITY OF TEACHING

Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a need to raise the standard of teaching in the existing schools in the country;
- (b) if so, the response of the Government in this regard;
- (c) the measures taken by the Government in this regard during the last three years; and
- (d) the consequential increase in percentage of results in school examinations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

(a) to (c) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 places obligation on the appropriate government and local authority to ensure good quality elementary education conforming to the norms and standards specified in the Schedule to the Act. The RTE Act also provides that the curriculum and evaluation procedure shall be in accordance with the values enshrined in the Constitution of India, and shall take into account all round development of the child, build on the Child's knowledge, potentiality and talent, provide for learning through activities, discovery and exploration, and shall make the child free of fear, trauma and anxiety. Under revised norms of Sarva Shiksha Abhiyan (SSA), several steps have been taken to improve the quality of elementary education, including recruitment of additional teachers, periodic in-service training of teachers, free distribution of text books, regular academic support to primary and upper primary schools through Block resource Centres and Cluster Resource Centre and support for learning enhancement programs for Mathematics and Language.

To raise the standard of teaching in the existing secondary schools, Rashtriya Madhyamik Shiksha Abhiyan (RMSA) provides for in-service training every year to the teachers of government and government aided secondary schools to enhance their capacity building. Leadership development programme is also being supported to the Principal/ head of the schools under this scheme. Financial assistance is also provided for construction and equipping of integrated Science Lab, art and craft room, computer room etc. In addition, under ICT@School scheme, computers alongwith accessories, consumables, internet facilities, computer teachers etc. are provided in the government and government aided secondary and higher secondary schools.

The Model School Scheme has also been launched which aims to provide quality education to talented rural children through setting up 6000 model schools as benchmark of excellence at block level at the rate of one school per block

To ensure that only professionally qualified persons are recruited as teachers, National Council for Teacher Education (NCTE) has notified the minimum qualifications and also made the holding of Teacher Eligibility Test (TET) mandatory. Guidelines for the TET have already been notified by the NCTE. While the Central TET has been held twice, several States like Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Jharkhand, Madhya Pradesh, Manipur, Nagaland, Punjab, Rajasthan, Uttar Pradesh and Uttarakhand have also conducted the State level TET. States have also been advised to ensure that professionally untrained teachers acquire the requisite teacher qualifications within the time frames mandated under the RTE Act.

(d) While results of class X and XII examinations have shown improvement in pass percentage, the two rounds of survey which have been completed by National Council for Educational Research and Training (NCERT) reveal improvements in the overall learning levels at the elementary level. NCERT has commenced the third round of Achievement Survey. The findings of the third round conducted recently for class V indicate that there is enhancement in the level of achievement in most States.